

PUNJAB VIDHAN SABHA

BILL NO.37-PLA-2021

**THE PUNJAB (INSTITUTIONS AND OTHER BUILDINGS) TAX
(REPEAL) BILL, 2021**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha:-

A

BILL

to repeal the Punjab (Institutions and Other Buildings) Tax Act, 2011.

BE it enacted by the Legislature of the State of Punjab in the Seventy-second Year of the Republic of India as follow:-

1. (1) This Act may be called The Punjab (Institutions and other Buildings) Tax (Repeal) Act, 2021. Short title and commencement.
- (2) It shall come into force on and with effect from the date of its publication in the Official Gazette.
2. The Punjab (Institutions and Other Buildings) Tax Act, 2011 (Punjab Act No. 9 of 2011), is hereby repealed. Repealing of Punjab Act No. 9 of 2011

**CHANDIGARH:
THE 26TH NOVEMBER, 2021**

**SURINDER PAL,
SECRETARY.**